

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00870/2017

DATED THIS THE 16TH DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Manjunatha N,

Age: 41 years,

S/o Narashimmaiah,

Working as GDS MD,

Vijayanagar M.D.

Bangalore – 560 040

Residing at

No. 874, 6th Cross,

Muthurayaswamy Badavane,

Hulebhavi Road,

Sungathakatte,

Bangalore – 56091

.....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India
Represented by Secretary,

Department of Post,

Dak Bhavan,

New Delhi – 110 001

2. Chie Post Master General,
Karnataka Circle,
Bangalore – 56001.

3. Senior Superintendent of Post Offices,
Bangalore West Division,
Bangalore – 560 086

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. On 20.12.2017 we had passed an interim order to keep one post

vacant. The respondents admit that the applicant is a physically disabled person having 40% disability. Under Section 47 of the Disabilities Act such persons have got a privilege of being appointed to a post reserved for them. Apparently there is one such vacancy. The respondents say that it will be now considered under the new set of vacancies. That will not be required as we have already directed that one post be kept vacant. If he is otherwise eligible then the applicant will be appointed to the post. There will be a mandate to that effect.

2. The OA is allowed. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00870/2017

Annexure A1 Copy of Notification dated 28.11.2016

Annexure A2 Copy of SSPO letter dated 31.05.2017

Annexure A3 Copy of SSPO letter dated 04.09.2017

Annexure A4 Copy of the Medical Certificate dated 26.07.2017

Annexure A5 Copy of the SSPO letter dated 16.08.2017

Annexure A6 Copy of the District Surgeon letter dated 07.09.2017

Annexure A7 Copy of SSPO letter dated 21/29.09.2017

Annexure A8 Copy of the Director General letter dated 12.10.2017

Annexure A9 Copy of the Chairman, Medical Board letter dated 26.10.2017

Annexure A10 Copy of the representation of the applicant dated 14.09.2017

Annexure A11 Copy of the SSPO letter dated 31.10.2017

Annexures with reply statement

Annexure R1 Copy of the Health Certificate produced by the applicant

Annexure R2 Copy of the Driving Licence produced by the applicant

Annexure R3 Copy of the application for the Postman of the applicant

Annexure R4 Copy of the OM dated 29.12.2005

Annexure R5 Copy of the application for examination for direct recruitment of the applicant

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